## GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

# LOK SABHA

## **UNSTARRED QUESTION No. 4024**

## TO BE ANSWERED ON 20.03.2018

### **Revival of PSUs**

### 4024. SHRIMATI K. MARAGATHAM:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is considering to revive some of the Public Sector Undertakings (PSUs) keeping in view their importance in nation building;
- (b) if so, the details thereof;
- (c) whether the Government is also considering to infuse capital in some PSUs to enable them to remain as market intervention organizations in public interest; and
- (d) if so, the details thereof?

#### ANSWER

#### THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

#### (SHRI BABUL SUPRIYO)

(a) & (b): Central Public Sector Enterprises (CPSEs) function under the administrative control of their respective Ministries/Departments. Department of Public Enterprises (DPE) deals with policy issues applicable to CPSEs. DPE, as a nodal Department of CPSEs has, inter alia, issued guidelines for revival and restructuring of sick/ incipient sick and weak CPSEs on 29.10.2015. These guidelines are administered and implemented by the administrative Ministries/ Departments in respect of CPSEs functioning under their control. As per the guidelines, the concerned administrative Ministries/ Departments are responsible for monitoring the performance of the CPSEs and take remedial steps by formulating revival/restructuring/ disinvestment/closure plans for CPSEs and after obtaining the approval of competent authority, implement the plans.

(c) & (d): The concerned administrative Ministry/Department take actions regarding infusion of capital in the CPSEs under their control, if required, in consultation with Ministry of Finance to enable them to remain as market intervention organizations in public interest.

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